

F. No. J-11017/18/2023-Judicial
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated the 21st November, 2023

ORDER

The President is pleased to engage the following Advocates as Senior Panel Counsel for conducting Central Government litigation before the Armed Forces Tribunal (PB) New Delhi, as shown in the table below, for a period of three years with effect from the date of this orders or until further orders, whichever is earlier:

ARMED FORCED TRIBUNAL (PB) NEW DELHI
SENIOR PANEL COUNSEL

S.No.	Name of Advocates (S/Shri)	Contact Details	Enrl. No.
1.	Ms. Garima Sachdeva	118, Lawyer's Chamber 1, Delhi High Court, New Delhi - 110003 Mob: 9910540343 Email: garima2607@gmail.com	D/682/2014
2.	Siddhant Kohli	2 nd Floor, E-34, Greater Kailash - I, New Delhi-65 Mob: 9956524316 Email: kohli.siddhant@gmail.com	D/2272/2018

2. The engagement and professional fee of the aforesaid advocates will be governed by the terms & conditions contained in this Department's OM No. 26(1)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs, especially the OM No. J-16/11/2017-Judicial dated 08.02.2018. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in in the tab 'Judicial Section' under heading 'Orders Related to Empanelment of Advocates for Union of India'

3. Hindi version of this Order will follow.


(Vijay Kumar Sharma)
Senior Adviser

Copy through email to:

1. PS to MoS (I/C) L&J.
2. Sr. PPS to Law Secretary/PSO to AS (RSV)/PSO to AS (RM) / Sr. PPS to AS (ARR) / Sr. PPS to JS (SA)
3. PS to Attorney General of India/PS to Solicitor General of India.
4. The Registrar, AFT (PB) New Delhi.
5. Shri Chetan Sharma, Addl. SGI, High Court of Delhi.
6. The In-charge, Litigation (High Court) Section, New Delhi.
7. The Pay and Accounts Office, Department of Legal Affairs, New Delhi.
8. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
9. To be updated on the website of this Department i.e. www.legalaffairs.gov.in in tab 'Judicial Section' under the link 'Orders related to empanelment of Advocates for UoI' for the information of all concerned.
10. Spare copies.


(Kumar Gaurav)
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